



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

24/09/2019

T.A./260/19/2017

P K CHANDRA

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:61

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>This TA was received on transfer from Hon'ble High Court. When it was considered on 8.2.2019 none appeared on behalf of the applicant for which copy of the order dated 8.2.2019 fixing the next date as 15.3.2019 was sent to the applicant by registered post vide the noting of the Registry. On 15.3.2019 none appeared on behalf of the applicant. On 12.4.2019 learned counsel for the applicant appeared. On 28.6.2019, 26.7.2019 and 2.8.2019 no one appeared on behalf of the applicant.</p>
	<p>Today also no one appeared for the applicant. None appeared on behalf of the respondents.</p>
	<p>Since on previous three days no one appeared on behalf of the applicant, the present TA is dismissed in default for non-</p>

prosecution on the part of the applicant.
There will be no order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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